

नीरज (जीरजी)
 24/12/26

Declaration of Assets and Liabilities

Year 2025 - 2026

I, KUMARI SULKHA, son/daughter/wife of NIRANJAN KUMAR,

aged 37 years, belonging to GOVT. OF BIHAR

service and presently working as OFFICE ATTENDENT, BIHAR LEGISLATIVE ASSEMBLY - PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|--|------------------|------------------|-----------------------|
| (i) | Cash | 5,000/- | NIRANJAN KUMAR | PAKHI RAI | PRANEET RAI | - |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | RS. 15,000/- BANK-BOI BRANCH Beerchand Patel Path Patna | RS. 1,00,000/- BANK-UBI BRANCH BEUR FULWARI PATNA | NIL | NIL | - |
| (iii) | Bonds, Debentures and Shares in companies | NIL | 27,466 | " | " | - |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | NIL | LIC RS. 12632 YEARLY | " | " | - |
| (v) | Motor Vehicles (details of make, etc.) | NIL | MARUTI CELERIO YEAR-2015 | " | " | - |
| (vi) | Jewellery (give details of weight and value) | GOLD-100g SILVER-500g From MARRIAGE V.N.A. 2012 | GOLD 20g FROM MARRIAGE V.N.A. 2012 | " | " | - |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | " | " | - |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Kumari Sulekha

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| | | | |
|-----|---|------------|-----|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | IYNPK1163B | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C Personal Detail

GPF/CPF/PRAN No. :-

APPLIED

Gender :-

M (M/F)

Date of Birth :-

20031998 (DD/MM/YYYY)

Class/Group :-

A (A/B/C)

Cadre :-

OFFICE ATTENDANT

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: SAURAV KUMAR

Name of Employee: SAURAV KUMAR

Designation: OFFIC ATTENDANT

Department: BIHAR BIDHAN SABHA

Place: PATNA

Date: 13/02/2026

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

SAURAV KUMAR

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | — | — | — | — |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | — | — | — | — |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | — | — | — | — |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | — | — | — | — |
| (v) | Others (such as interest in property) | NIL | — | — | — | — |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial institutions | NIL | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | |
| | (b) dues to departments dealing with supply of water | NIL | |
| | (c) dues to departments dealing with supply of electricity | NIL | |

Kumari Sulekha

| | | | |
|-----|---|-----------------|-----|
| | (d) dues to departments dealing with telephones | NIL | — |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | — |
| | (f) Other dues, if any | NIL | — |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN- CHRPS4540P | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | — |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | — |
| | (iv) Property Tax | NIL | — |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Kumari Sulekha

Name of Employee: KUMARI SULEKHA

Designation: OFFICE ATTENDENT

Department: B.L.A.S

Place: PATNA

Date: 12.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Kumari Sulekha